

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF CHENNAI ZONAL BENCH

Date : 13th May, 2019
Time : 02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 44/2015 (SZ) (M.A. No. 259/2015) WITH	Jayaram Gouda Vs. Union of India & Ors.	Mr. D. Aravindhan, Adv. for Applicant Smt. C. Sangamithrai, Adv. for R-1 Mr. R. Thirunavukarasu, Adv. for R-2 Mr. Devraj Ashok, Adv. for R-3 & R-5 Mr. T. V. Sekar, Adv. for R-4 Mr. Ajesh Kumar, Adv. for R-4
2.	Original Application No. 195/2017 (SZ)	Jayaram Gouda Vs. Union of India	Mr. Yogeshwaran A & Neha Miriam Kurian, Advs. for Applicant M. Sumathi, Adv. for R-1 Mr. R. Thirunavukarasu, Adv. for R-2 Mr. T. V. Sekar, Adv. for R-3
3.	Appeal No. 76/2015 (SZ)	N. Shekharan Nair Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Rajan Vashnuraj & Mr. Harish Vasudevan, Advs. for Appellant Mr. Gokul, Adv. for MoEF & CC
4.	Original Application No. 113/2016 (SZ)	Heera Kerala Developers Pvt. Ltd. Vs. Kerala Coastal Zone Management Authority	Mr. P. B. Sahasranaman & Mr. Kamaleshkannan Subramanian, Advs. for Applicant Ms. Rema Smrithi V. K., Adv. for R-1
5.	Original Application No. 541/2018 (Earlier O. A. No. 17/2013 (SZ) WITH	M/s. Balasubramaniam Charcoal Unit, Vs. The District Environmental Engineer, Perundurai, Erode & Ors.	M/s. N. S. Siva Kumar & Shri J. Ramkumar, Advs. for Applicant Mr. E. Manoharan, Adv. Mrs. H. Yasmeen Ali, Adv. Mr. Guru Prasad & D. Lakshmi pathy M/s. A. Madhumathi & C. Selvaraj, Advs. Mr. Kamalesh Kannan & Sai Sathiya Jith, Advs. Mr. A. Madhumathi, Adv. Mr. V. Manoharan & L.G. Sahadevan, Advs.

6.	Original Application No. 542/2018 (Earlier O. A. No. 24/2013 (SZ)) WITH	M/s. Ozone Care Public Welfare Association Vs. The Chairman, Tamil Nadu Pollution Control Board & Ors.	M/s. C. Prakasam, Adv. for Applicant
7.	Original Application No. 543/2018 (Earlier O. A. No. 285/2013 (THC) (SZ)) WITH	M/s. Gee Carbons Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors.	M/s. A. Madhumathi & M. Mohammed Muzammil, Advs. for Applicant
8.	Original Application No. 544/2018 (Earlier O. A. No. 286/2013 (THC) (SZ)) WITH	M/s. United Carbons Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors.	M/s. V. Manoharan & L. G. Sahadevan, Advs. for Applicant
9.	Original Application No. 545/2018 (Earlier O. A. No. 287/2013 (THC) (SZ)) WITH	M/s. Gee Carbons Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors.	M/s. A. Madhumathi & M. Mohammed Muzammil, Advs. for Applicant
10.	Original Application No. 546/2018 (Earlier O. A. No. 288/2013 (THC) (SZ)) WITH	M/s. Subbayan and Co. Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors.	M/s. A. Madhumathi & M. Mohammed Muzammil, Advs. for Applicant
11.	Original Application No. 547/2018 (Earlier O. A. No. 289/2013 (THC) (SZ)) WITH	M/s. Subbayan and Co. Vs. The District Environmental Engineer, Tamil Nadu Pollution Control Board & Ors.	M/s. A. Madhumathi & M. Mohammed Muzammil, Advs. for Applicant
12.	Original Application No. 548/2018 (Earlier O. A. No. 184/2015 (SZ)) WITH	United Carbon Vs. The Chairman, Tamil Nadu Pollution Control Board, Chennai & Ors.	M/s. V. Manohar & L. G. Sahadevan, Advs. for Applicant
13.	Original Application No. 549/2018 (Earlier O. A. No. 112/2015 (SZ)) WITH	United Carbon Vs. The Chairman, Tamil Nadu Pollution Control Board, Chennai & Ors.	M/s. Y. Arunagiri & P. Ramesh, Advs. for Applicant
14.	Original Application No. 550/2018 (Earlier O. A. No. 220/2017 (SZ)) WITH	P. Subbaiyan Vs. The District Collector, Erode District & Ors.	V. S. Kesavan, B. Singaravelu & K. Eswararao, Advs. for Applicant
15.	Original Application No. 551/2018 (Earlier O. A. No. 252/2016 (SZ))	K. L. Mahendraprasath Vs. The District Collector, Karur District & Ors.	M/s. R. Jayaprakash & K. Vanangamudi, Advs. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in